THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/3127/A

From :-Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To, Shri Biprajit Roy,

District & Sessions Judge,

Cachar, Silchar.

Dated Guwahati, the 15 May, 2025.

Sub:-Withdrawal of Casual leave.

Ref:-Your letter No. JCD.I/18/25/2522 dated 13.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of your casual leave on 13.05.2025, has been granted.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/3128/A, dated 15.5.2025 Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)